Scraping of projects for development of NER

445. SHRI BHUBANESWAR KALITA: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) whether it is a fact that a number of projects concerning development of North Eastern Region (NER) have been scrapped by Government;

(b) if so, the details thereof, State-wise and the reasons therefor;

(c) whether the Central Government has properly examined the Detailed Project Reports (DPRs) of the scrapped projects; and

(d) if so, the reasons for non-completion of such important projects and if not, whether Government would consider to include new clause for actual assessment of these projects in future?

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (DR. JITENDRA SINGH): (a) and (b) No ongoing project has been scrapped by the Ministry of DoNER under the scheme of Non-Lapsable Central Pool of Resources (NLCPR). However, after revision of NLCPR guidelines in 2016, States were requested to reprioritize the retained projects of earlier years so that the value of total projects for each State does not exceed three times of the normative allocation for that State.

(c) and (d) Under the revised guidelines of NLCPR, the DPRs (Detailed Project Reports) are approved by State Level Empowered Committee headed by Chief Secretary of the concerned State.